

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JUNE 2024**

Sl. No.	Nature	Opening balance as on 01.06.2024	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.06.2024	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	44	0			0			2	2	42	2
2	WA	257	93	1		94	3		109	112	239	1
3	WPC	11343	557	9		566	3		533	536	11373	43
4	WPL	1208	19			19	1		12	13	1214	7
5	WPS	18791	797	9		806	12		1469	1481	18116	422
6	WPT	744	26			26			11	11	759	5
7	WPCR	88	31			31	2		34	36	83	1
8	WPPIL	133	7			7			21	21	119	2
9	WP 227	1984	87			87	1		196	197	1874	12
10	WPHC	0	2			2			1	1	1	0
A	TOTAL (1 to 10)	34592	1619	19	0	1638	22	0	2388	2410	33820	495
1	FA	3082	26	4		30			26	26	3086	15
2	FAM	280	1			1			7	7	274	4
3	FA(MAT)	613	64	4		68			15	15	666	0
4	SA	6160	66	10	1	77	5		16	21	6216	18
5	MA	434	13			13			9	9	438	1
2	MAC	9796	277	6		283	2		168	170	9909	126
7	CR	233	21			21	5		27	32	222	6
8	MCC	559	73			73	3		93	96	536	2
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	12	0			0			0	0	12	0
12	TPC	71	28			28			6	6	93	0
13	CONT	1002	112	2		114	2		148	150	966	8
14	ITA	4	0			0			0	0	4	0
15	ARBA	266	3	1		4			14	14	256	11
16	ARBAP	15	0			0			1	1	14	0
17	ARBR	23	4			4			2	2	25	0
18	TAXC	412	24			24			3	3	433	0
19	REVP	160	35	1		36	1		20	21	175	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	23140	747	28	1	776	18	0	555	573	23343	191
	TOTAL (A+B)	57732	2366	47	1	2414	40	0	2943	2983	57163	686
MAIN CRIMINAL CASES												
1	CRREF	1	0			0			0	0	1	0
2	CRA	15658	224	1		225			325	325	15558	206
3	CRR	6178	157	1		158	1		312	313	6023	159
4	MCRC	821	829			829			678	678	972	0
5	MCRCA u/s 438 CrPC	66	126			126	1		141	142	50	0
6	CONTR	1	0			0			0	0	1	0
7	CRMP	5534	371	5		376	4		560	564	5346	24
8	TPCR	17	1			1			3	3	15	0
9	ACQA	3269	119	1		120	3		10	13	3376	6
C	TOTAL (1 to 9)	31545	1827	8	0	1835	9	0	2029	2038	31342	395
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES												
		89277	4193	55	1	4249	49	0	4972	5021	88505	1081
PENDENCY INCREASE/ DECREASE		89277	DECREASE (-772)								88505	

Over 5 Years Pendency as on 01.06.2024	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.06.2024	Over 5 Years Decrease Pendency during the month
30262	29	1081	29210	-1052

(K. VINOD KUMAR)
REGISTRAR (JUDICIAL)